

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA (CAA) No.49/ BB/ 2017	-	Admission	230/ 232	Brigade Enterprises Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Jyothi J. Sagar Associates 96633 09318	Applicants	Jyothi

Counsel for petitioner is present. She has filed the consent affidavits and also the synopsis.

List it for consideration on 07.08.2017.

MEMBER (J)

MEMBER (T)